

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.6375
TO BE ANSWERED ON 12TH APRIL, 2017**

BROADBAND SERVICES IN SCHOOLS

†6375. SHRI UDAY PRATAP SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to start broadband services in all Government schools;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government has taken any steps to provide computer education in Government schools and link them with broadband internet services with a view to making the digital India programme, a success; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (d) Ministry of Human Resource and Development (MHRD) has approved 89,583 ICT enabled schools (Govt. and Govt. aided) in the country till date since inception of the ICT in Schools scheme under RMSA (Rashtriya Madhyamik Shiksha Abhiyan). Under ICT@Schools scheme (Scheme of Information and Communication Technology in *Schools*), financial support for 10 Personal Computers (or one Server with 10 Terminals), 1 Projector, 1 Printer, 1 Scanner, 1 Web Camera, 1 modem, Broadband antenna, Generator/ Solar Package, Uninterrupted Power Supply (UPS), video camera, Internet / Broadband charges etc. are provided. The scheme has been implemented in 62,820 schools and in 26,763 ICT schools the scheme is yet to be implemented by the States/UTs (State-wise list attached at **Annexure**). It may also be mentioned that till 2016-17, 88,078 were approved and 1,505 (tentative) more schools have approved in 2017-18.

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Cumulative Progress including 2017-18 Approval							No. of ICT Schools covered with Internet Connections (as per UDISE 2015-16)
S.No.	States/UTs	Total No. of Approved schools including 2017-18**	Implemented	Percentage Implemented	Not started	Schools Completed 5 years of Implementation	
1	Andaman & Nicobar Islands	59	28	47.46	31	0	19
2	Andhra Pradesh	5470	3820	69.84	1650	3820	1584
3	Arunachal Pradesh	265	195	73.58	70	195	59
4	Assam	3450	2850	82.61	600	641	445
5	Bihar	1653	869	52.57	784	869	381
6	Chandigarh	99	95	95.96	4	72	95
7	Chhattisgarh	2199	953	43.34	1246	300	427
8	Dadra & Nagar Haveli	16	16	100.00	0	11	14
9	Daman & Diu	23	23	100.00	0	23	22
10	Delhi	1174	1106	94.21	68	0	1118
11	Goa	488	432	88.52	56	432	450
12	Gujarat	5298	5124	96.72	174	5124	2964
13	Haryana	3196	3109	97.28	87	1500	1594
14	Himachal Pradesh	2168	2137	98.57	31	623	1196
15	Jammu & Kashmir	1010	229	22.67	781	0	83
16	Jharkhand	1485	0	0.00	1485	0	38
17	Karnataka	6444	3048	47.30	3396	2048	1174
18	Kerala	2531	2485	98.18	46	2427	2409
19	Lakshadweep	10	0	0.00	10	0	10
20	Madhya Pradesh	2230	230	10.31	2000	230	1058
21	Maharashtra	9144	7644	83.60	1500	3000	5893
22	Manipur	371	329	88.68	42	325	28
23	Meghalaya	183	75	40.98	108	75	77
24	Mizoram	350	290	82.86	60	167	113
25	Nagaland	687	687	100.00	0	687	168
26	Odisha	6000	4000	66.67	2000	0	1235
27	Puducherry	130	130	100.00	0	25	117
28	Punjab	3897	3566	91.51	331	3566	3573
29	Rajasthan	7428	7125	95.92	303	4600	3750
30	Sikkim	187	181	96.79	6	105	59
31	Tamil Nadu	5265	925	17.57	4340	925	4107
32	Telangana	4855	2680	55.20	2175	2680	937
33	Tripura	579	400	69.08	179	400	14
34	Uttar Pradesh	5608	4000	71.33	1608	4000	1669
35	Uttarakhand	625	125	20.00	500	125	327
36	West Bengal	5006	3914	78.19	1092	1925	2428
	Total	89583	62820	70.12	26763	40920	39635

(** Till 2016-17, 88078 were approved. In 2017-18, 1505 (tentative) more schools have been approved)
